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Title: Regarding change of rules of food procurement by Food Corporations of India (FCI).

***DR. AMAR SINGH (FATEHGARH SAHIB):** Thank you, Sir for giving me the opportunity to speak in Zero Hour.

Sir, the procurement of wheat will start in Punjab soon. It will start from 1st April. News came that the rules of procurement are being changed by FCI. We raised this issue at all forums vociferously. Now, another disturbing news has come that the Central Government has asked Punjab Government to provide land records of all farmers. 14 to 15 lakh farmers sell their produce to the FCI during procurement season. It is not possible to fulfill this demand of Central Government within such a short span of time.

On one hand, the Supreme Court has stayed the implementation of 3 Agriculture Laws and even the Central Government has agreed to it, then why harass the Punjab Government and farmers? You are trying to give mental tension and stress to the farmers. This must be stopped.

130 lakh tones of wheat is to be procured by FCI from Punjab. It is provided to all states in India. The procurement drive should be smoothly conducted. It should be left to Punjab Government to conduct this entire operation. Central interference is not needed. The RDF money of Punjab Government should also be granted to Punjab. Thanks.

